

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2255 OF 2006

MAY GEORGE

Appellant (s)

VERSUS

SPECIAL TAHSILDAR &amp; ORS.

Respondent(s)

(With office report )

Date: 20/05/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
(VACATION BENCH)

For Appellant(s)

Mr. Shekhar Naphade, Sr.Adv.  
Mr. T.V.S. Raghavendra, Adv.  
Mr. Nikhil Nayyar, Adv.

For Respondent(s)

For RR-1&amp;2

Mr. R. Venkataramani, Sr.Adv.  
Mr. Soma Sundaram, Adv.  
Mr. R. Nedumaran, Adv.  
Mr. Pattabhiraman, Adv.

For RR-3

Mr. K.K. Mani, Adv.  
Mr. Ankit Swarup, adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.  
Hearing concluded.  
Judgment reserved.

(Sukhbir Paul Kaur)  
Court Master

(Indu Satija)  
Court Master

BOOKS REFERRED :

AIR 1977 SC 183

(1996) 7 SCC 269  
(1996) 1 SCC 299  
AIR 1963 PATNA 201  
1973 (2) SCC 59  
AIR 1948 ALLAHABAD 446  
AIR 1975 P & H 135  
(2005) 12 SCC 1 (PARA 118,121,122)  
AIR 1975 M.P. 46

(2005) 6 SCC 493 (PARA 4 AND 5)  
(2003) 11 SCC 456 AT PAGE 458  
(2000) 2 SCC 48 (PARA 17 AND 18)